

an>

Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table –

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Maritime Studies, Mumbai, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Maritime Studies, Mumbai, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4500/06)

THE MINISTER OF PANCHAYATI RAJ AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AYAR): I beg to lay on the Table –

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Lakshmbai National Institute of Physical Education, Gwalior, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmbai National Institute of Physical Education, Gwalior, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4501/06)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Authority of India, New Delhi, for the year 2003-2004,
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4502/06)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 2006-2007.

(Placed in Library. See No. LT 4503/06)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table –

- (1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-
 - (i) S.O. 631 (E) published in Gazette of India dated the 1st May, 2006 regarding acquisition of land for public purpose of building

(widening), maintenance, management and operation of National Highway No. 26 (including construction of bypasses) in the State of Uttar Pradesh.

(ii) S.O. 577 (E) published in Gazette of India dated the 20th April, 2006 regarding acquisition of land for public purpose of building (widening/four-laning), maintenance, management and operation of National Highway No. 25 (Jajmau to Ramadevi up to ROB section) in the State of Uttar Pradesh.

(iii) S.O. 578 (E) published in Gazette of India dated the 20th April, 2006 authorizing Additional District Magistrate, Kanpur Dehat as the competent authority to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 2 in the State of Uttar Pradesh.

(iv) S.O. 632 (E) published in Gazette of India dated the 2nd May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 (Jhansi-Lalitpur section) including construction of bypasses, in the State of Uttar Pradesh.

(v) S.O. 633 (E) published in Gazette of India dated the 2nd May, 2006 regarding acquisition of land for public purpose of building (widening), maintenance, management and operation of National Highway No. 26 (Jhansi-Lalitpur section) in the State of Uttar Pradesh.

(vi) S.O. 572 (E) published in Gazette of India dated the 20th April, 2006 regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 25 (Jhansi-Bhogpur-Bara section) in the State of Uttar Pradesh.

(vii) S.O. 630 (E) published in Gazette of India dated the 1st May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 (Jhansi-Lalitpur section) including construction of bypasses, in the State of Uttar Pradesh.

(viii) S.O. 628 (E) published in Gazette of India dated the 1st May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 75 (Gwalior-Jhansi section) including construction of bypasses, in the State of Uttar Pradesh.

(ix) S.O. 627 (E) published in Gazette of India dated the 1st May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 (Lalitpur-Sagar section) including construction of bypasses, in the State of Uttar Pradesh.

(x) S.O. 629 (E) published in Gazette of India dated the 1st May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 (Jhansi-Lalitpur section) including construction of bypasses, in the State of Uttar Pradesh.

(xi) S.O. 655 (E) published in Gazette of India dated the 4th May, 2006 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 28 (Lucknow-Uttar Pradesh/Bihar Border section) in the State of Uttar Pradesh.

(xii) S.O. 653 (E) published in Gazette of India dated the 4th May, 2006 regarding acquisition of land for construction of Gorakhpur bypass including Rapti bridge on National Highway No. 28 in the State of Uttar Pradesh.

(xiii) S.O. 739 (E) published in Gazette of India dated the 19th May, 2006 regarding acquisition of land for building (widening) of National Highway No. 28 (Lucknow-Uttar Pradesh/Bihar Border section) in the State of Uttar Pradesh.

(xiv) S.O. 734 (E) published in Gazette of India dated the 18th May, 2006 regarding acquisition of land for building (construction) of Agra Bypass on National Highway Nos. 2 and 3 (Delhi-Kanpur) and (Agra-Gwalior) sections in the State of Uttar Pradesh.

(xv) S.O. 716 (E) published in Gazette of India dated the 15th May, 2006 making certain amendments in the Notification No. S.O. 1485(E) dated 13th October, 2005.

(xvi) S.O. 717 (E) published in Gazette of India dated the 15th May, 2006 regarding acquisition of land for building (widening/construction of Elevated Highway, etc.), maintenance, management and operation of National Highway No. 2 (Delhi-Agra section) in the National Capital Territory of Delhi.

(xvii) S.O. 707 (E) published in Gazette of India dated the 13th May, 2006 regarding acquisition of land for building (widening) of National Highway No. 28 (Lucknow-Uttar Pradesh/Bihar Border section) in the State of Uttar Pradesh.

(xviii) S.O. 788 (E) published in Gazette of India dated the 23rd May, 2006 making certain amendments in the Notification No. S.O. 428(E) dated 2nd May, 2000.

(xix) S.O. 709 (E) published in Gazette of India dated the 13th May, 2006 regarding acquisition of land for building (widening) of National Highway No. 28 (Lucknow-Uttar Pradesh/Bihar Border section) in the State of Uttar Pradesh.

(xx) S.O. 857 (E) published in Gazette of India dated the 6th June, 2006 making certain amendments in the Notification No. S.O. 930 (E) dated 2nd September, 2002.

(xxi) S.O. 911 (E) published in Gazette of India dated the 15th June, 2006 authorizing the Additional District Magistrate, Collectorate, Lucknow as the competent authority to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 24 (Sitapur-Lucknow section) in the State of Uttar Pradesh.

(xxii) S.O. 957 (E) published in Gazette of India dated the 28th June, 2006 regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 11 (Agra-Bharatpur section) in the State of Uttar Pradesh.

(xxiii) S.O. 548 (E) published in Gazette of India dated the 13th April, 2005 regarding acquisition of land for public purpose of building (six/eight laning) of National Highway No. 8 (including construction of Toll Plaza) in the State of Haryana.

(xxiv) S.O. 1240 (E) published in Gazette of India dated the 7th September, 2005 regarding acquisition of land for public purpose of building (six/eight laning) of National Highway No. 8 (including construction of Toll Plaza) in the State of Haryana.

(2) Seventeen statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i to xix) of (1) above.

(Placed in Library. See No. LT 4504/06)
